



2026:AHC:15971

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 628 of 2026

Mohan Lal

.....Petitioner(s)

Versus

State of U.P. and Another

.....Respondent(s)

Counsel for Petitioner(s)	:	Rajesh Kumar Verma
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Rajesh Kumar Verma, learned counsel for the writ petitioner and Sri P.K. Srivastava, learned Additional Chief Standing Counsel for the State.

2. The case of the writ petitioner is that he was appointed as a Meth in the year 1995 and he stood regularized on 15.10.1997. According to the writ petitioner, his date of birth is 20.11.1975, however, in the record, it was wrongly transcribed as 20.11.1965. According to the writ petitioner, he superannuated on 30.11.2025, however, when the writ petitioner came to know about the incorrect date, finding is present in the service book then the writ petitioner has approached this Court while filing writ petition seeking correction of date of birth.

3. Learned Additional CSC submits that there cannot be correction of the date of birth at the fag end or post retirement.

4. I have heard the submission so made across the bar and perused the record.

5. Facts are not in issue. It is not in dispute that the writ petitioner was engaged as Meth in the year 1995 and he superannuated on 30.11.2025. In the opinion of the Court, the writ petitioner would have been familiar and had knowledge about the date of birth being 20.11.1975 and not 20.11.1965, however, now , at the fag end of the career, a new inning is being sought to be introduced. There is no plausible explanation set forth

as to what was the reason the writ petitioner was presented from the date of birth corrected. In **Hindustan Lever Limited Vs. S.M. Jadhav (2001) LawSuit (SC) 504** has observed as under.-

"It is settled law that at the fag end of the career, a party cannot be allowed to raise dispute regarding his date of birth."

6. Accordingly, the writ petition is dismissed.

(Vikas Budhwar,J.)

January 21, 2026

Rajesh